GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 1822

TO BE ANSWERED ON FRIDAY THE 27th JULY, 2018 5 SHRAVANA, 1940 (SAKA)

"PAN CARD SERVICES"

1822: SHRI OM PRAKASH YADAV, DR. K. GOPAL, SHRI SUMEDHANAND SARSWATI, SHRIMATI SANTOSH AHLAWAT:

Will the Minister of FINANCE be pleased to State:

- (a) whether the tax department has launched instant PAN card services, if so, the details thereof;
- (b) whether the services would be free of cost and only available for Aadhaar card holders, if so, the details thereof;
- (c) whether the Government proposes to do away with the mandatory declaration of father's name in PAN card and make it optional, if so, the details thereof;
- (d) whether the Government proposes to prepare a separate application form for PAN card for children of divorced women, single or separated mothers, if so, the details thereof; and
- (e) the time by which the above changes are likely to be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI SHIV PRATAP SHUKLA)

(a) & (b) As of now, the tax department has not launched instant PAN card services on a full scale basis. Therefore, the details such as whether the services would be free of cost and only available for Aadhaar card holders cannot be furnished.

It may be mentioned that recently, on a pilot basis, instant e-PAN allotment facility was available for a limited period from 29th June, 2018 to 6th July, 2018. Under this pilot project, e-PAN allotment service was available free of cost to individuals above eighteen years of age who were seeking a fresh PAN card and had a valid Aadhaar.

- (c) In Form 49A which is used as an application for allotment of PAN, an option is available to the PAN applicant to select the name of either father or mother which he may like to be printed on the PAN card. Only in a situation where the applicant does not exercise the option, the PAN card is issued with father's name.
- (d) & (e) The matter is under examination.
